BEFORE THE AJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

C.P.(I.B) No. 108/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2021

Name of the Company: BMS International (Bombay) LLP
V/s
JBF Petrochemicals Ltd

Section 9 of the Insolvency and Bankruptcy Code,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Mr. Raju Kothari, advocate, appeared on behalf of the Petitioner.

Ms. Manvi Damle, advocate, appeared on behalf of the Respondent.

Both sides are requesting to fix the matter for physical hearing.

The prayer is allowed.

List the matter on 05.04.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 24th day of February, 2021

MANORAMA KUMARI
MEMBER JUDICIAL

SAP